

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No.221 of 2019**

**IN THE MATTER OF:**

**Subhalakshmi Panse**

**.....Appellant**

**Vs.**

**Union of India & Ors.**

**.....Respondents**

**With**

**Company Appeal (AT) No.214 of 2019**

**IN THE MATTER OF:**

**Surinder Singh Kohli**

**.....Appellant**

**Vs.**

**Union of India  
Ministry of Corporate Affairs & Ors.**

**.....Respondents**

**With**

**Company Appeal (AT) No.215 of 2019**

**IN THE MATTER OF:**

**Uday Ved**

**.....Appellant**

**Vs.**

**Union of India & Ors.**

**.....Respondents**

**Present :**

**For Appellant:**

**Mr. U.K. Choudhary, Sr. Advocate with Mr. Shikhil Suri, Mr. Shiv Kumar Suri, Ms. Shilpa Saini, Mr. Dhruv Gupta, Mr. Kunal Mehta, Advocates**

**Mr. Rahul Chitnis, Ms. Khushali, Advocates**

**For Respondents:**

**Mr. Karan Khanna, Advocate for R-1**

**....contd.**

**O R D E R**

**19.08.2019** - Learned counsel for the Appellant will serve a copy of each of the appeal on Mr. Karan Khanna, learned counsel appearing on behalf of Union of India in course of the day.

Let notice be issued on rest of the Respondents by speed post. Requisite along with process fee be filed by 20<sup>th</sup> August, 2019.

Post these appeal(s) for 'admission' on **16<sup>th</sup> September, 2019** at 2.00 P.M. before the first Bench along with Company Appeal (AT) No. 190 of 2019.

Interim Order as passed in Company Appeal (AT) No. 190 of 2019 etc. will also be applicable in these appeal(s).

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/gc

**Company Appeal (AT) No.221 of 2019**  
**Company Appeal (AT) No.214 of 2019**  
**Company Appeal (AT) No.215 of 2019**